

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SPL CASE CBI	100045/2001	The State CBIACB Vs Noshir Sorabji Daboo 14 Others	SPP Amrish Pandey Thakur A-1 Moghe A-6
2	SPL CASE CBI	100044/2001	CBI ACB MUMBAI Vs Noshir Sorabji Daboo Oth.	SPP Amrish Pandey Mokashi A-1 Thakur A-5 Moghe A-6
<u>ARGUMENTS</u>				
3	CRI APPEAL	100122/2017	M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent	Mohammad Shine K. SPP Amrish Pandey
4	CRI APPEAL	100123/2017	Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt.	Mahesh B. Sabnis, Dimple K. Shah SPP Amrish Pandey
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE CBI	100012/2012	The State CBI ACB MUMNAI Vs Sanjay Kashinath Sawal and Anr.	SPP Amrish Pandey Adv. Parab A/1, A/2
<u>COMPLIANCE</u>				
6	MISC APPLN CBI	101911/2019	CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4	
<u>STAYED BY HONBLE HIGH COURT</u>				
7	SPL CASE CBI	100076/2011	CBI, ACB , MUMBAI Vs Kripa Sagar Das Anr.	SPP Amrish Pandey Shri. Parab

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IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL.CASE	100032/1987	State Vs S. Shankar Narayanan dead ors	SPP Amrish Pandey Adv. Mangaonkar accd 2
<u>DEFENCE EVIDENCE</u>				
2	SPL.CASE	100018/2002	State Vs P. N. Murlidharan Pillai	SPP Amrish Pandey Adv. Shingnapurkar
<u>HEARING</u>				
3	SPL CASE CBI	100058/2015	The State CBI ACB Vs Shyamal Acharya and others	SPP Amrish Pandey
<u>EVIDENCE PART HEARD</u>				
4	SPL CASE CBI	100116/2013	The State CBI ACB Vs Satyanarayana Vanam Jaganathan and other	SPP Amrish Pandey
<u>COMPLIANCE</u>				
5	SPL CASE CBI	100036/2017	The State CBI ACB Vs Keshaokumar Laxmanrao Bhoyar	SPP Amrish Pandey
<u>STAYED BY HONBLE HIGH COURT</u>				
6	SPL CASE CBI	100123/2015	The State CBI ACB Vs Amod Umesh Sharma	SPP Amrish Pandey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100113/2017	The State of CBI, ACB Vs Dharmendra Pratap Harendra Pratap Singh and anoher 1	SPP Amrish Pandey
2	SPL CASE CBI	100016/2019	C.B.I., A.C.B. Vs Prashant Vasant Mane and other	SPP SPP Amrish Pandey
<u>COMPLIANCE</u>				
3	SPL CASE CBI	100116/2010	CBI ACB MUMBAI Vs Manjit Singh Bali and Others	SPP Amrish Pandey Pasbola A1 Jambaulikar A23
<u>REPLY/SAY</u>				
4	SPL CASE CBI	100024/2019	CBI, ACB Vs Shyamendu Kumar Das and others 3	SPP Amrish Pandey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100077/1997	State of Maharashtra CBI ACB Vs Nasir Maneckshaw .Mistry and Ors.	SPP Amrish Pandey Adv. Thakore, Adv. Khanna, Adv. Mokashi, Adv. Inamdar
2	CRI APPEAL	100007/2017	Suraj Mohan Kapoor@MA- 15/17,BA-20/17- Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
3	CRI APPEAL	100205/2017	Suraj Mohan Kapoor@MA 586- 17,BA 421-17-Aplnt. Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
4	CRI APPEAL	100219/2017	Rajula Chandrakant Mehta @MA614-17,BA-451-17- Appellant / Org. Accu. No. 2 Vs The State - CBI ACB - Respondent	S. R. Wani SPP Amrish Pandey
<u>HEARING BEFORE CHARGE</u>				
5	SPL CASE CBI	100021/2019	CBI ACB Vs Lalit Laxman Singha and others 3	SPP Amrish Pandey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SPL CASE CBI	100004/2010	State CBI ACB MUMBAI Vs Sarabjot Singh Others	SPP Amrish Pandey
<u>COMPLIANCE</u>				
2	MISC APPLN CBI	101938/2019	Navin Bhaurao Jambhulkar Vs Central Bureau of Investigation	Sharad Mulik
<u>REPLY/SAY</u>				
3	SPL CASE CBI	100057/2017	CBI Vs ASHOK V. NAYAK AND ANOTHER	SPP Amrish Pandey
(Main Matter REMAND APPLN CBI/0100431/2017)				
Sub Matter: SPL CASE CBI/0100023/2018				
4	SPL CASE CBI	100023/2018	CBI, ACB Vs Ashok Venkatesh Nayak	SPP Amrish Pandey
(Main Matter SPL CASE CBI/0100057/2017)				

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100011/2012	The State CBI ACB MUMBAI Vs Ramchandra Govinda Naik and Ors.	SPP Amrish Pandey
<u>EVIDENCE</u>				
2	SPL CASE CBI	100033/2012	The State CBI ACB Mumbai Vs Suresh Narhari Pradhan and other	SPP Amrish Pandey
<u>COMPLIANCE</u>				
3	CRI M A	102571/2019	Mahindra Agri Solution Ltd Vs Fameena Haneef and ANR	Res Juris
<u>REPLY/SAY</u>				
4	SPL CASE CBI	100104/2010	The State CBI ACB MUMBAI Vs Rajeshkumar Motilal Gupta and Others	SPP Amrish Pandey
